

(a) whether USSR has informed the Indian Government that there will be no Soviet aid for India's atomic power programmes;

(b) if so, the reasons for the same; and

(c) the reaction of the Indian Government thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) and (c). Do not arise.

Directive issued to the Central Ministers to observe austerity in expenditure

591. SHRI P. M. MEHTA:

SHRI V. MAYAVAN:

Will the PRIME MINISTER be pleased to state:

(a) whether she had given an eight-point directive to her Cabinet colleagues to enforce economy and help in creating a climate of austerity;

(b) if so, whether this code is not being strictly enforced by the Ministers;

(c) whether the visits abroad have not been curtailed and so much money has still been spent on foreign tours during the months of September, October and November, 1973; and

(d) the steps proposed to be taken by her to see that this code is strictly followed by the Ministries and the various Departments?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) No, Sir. The Ministers are doing all that is possible within reason to enforce the code.

(c) The information is being collected and will be laid on the Table of the House.

(d) In view of answer to (b), does not arise.

Maharashtra-Mysore boundary dispute

593. SHRI SHANKERRAO SAVANT

SHRI C. K. JAFFER
SHARIEF:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Minister of Maharashtra has requested the Prime Minister to resolve immediately the boundary dispute between Maharashtra and Mysore;

(b) if so, what are his proposals;

(c) the reasons why the solution is being delayed from year to year; and

(d) the reaction of Central Government to the proposals of the Chief Minister of Maharashtra?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (d). An All Party Delegation led by the Chief Minister of Maharashtra met the Prime Minister on 3rd November, 1973 and discussed the Maharashtra-Karnataka boundary dispute. The Chief Minister urged that the dispute should be solved before delimitation of constituencies. The Prime Minister informed the Delegation that a satisfactory solution of the dispute has to be found without any room for future bitterness or discord and that consideration of the problem had to be deferred for some time due to the Bangladesh crisis followed by last year's drought.